Directorate General of Foreign Trade Udyog Bhawan DES-V Section

Minutes of NC-V meeting held on 21.03.2013

The meeting No.50/AM-13 for the licensing year 2012-13 to consider the cases under Duty Exemption Schemes (Chapter-4) was held on 21.03.2013 in Room No.108 of DGFT under the Chairmanship of Shri K.C. Rout, Addl. DGFT. The following officers were present:-

S.No.	Name of the representatives and their designation	Department
1.	Shri K.C. Meena, Dy. DGFT	DGFT
2.	Shri Kuldeep Singh, Assistant Director	MSME
3.	Shri J.D. Giri, Vice President	AEPC
4.	Shri P.P. Pasricha, F.T.D.O.	DGFT

At the outset, the Minutes of NC-V Meetings Nos.48/AM-13, dated 07.03.2013 and 49/AM-13, dated 14.03.2013 was taken for ratification. As there were no amendments to the same, the above referred minutes of 07.03.2013 and 14.03.2013 were adopted for implementation by the Committee without any amendment. The agenda for meeting No.50/AM-13 dated 21.03.2013 was taken up for discussion and the decision taken in respect of each case is enumerated below:-

MEETING NUMBER :50/84-ALC3/2012 **MEETING DATE** : 21.03.2013

Case No.:5/48/84-ALC3/2012	Party Name: MEREENA CREATION	Meet No/Date:50/84-ALC3/2012 21.03.2013	Status: Approved
HQ File :01/84/050/00458/AM13/	RLA File :07/24/040/00349/AM13/	Lic.No/Date:0710092158 29.11.2012	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to re-fix the ad-hoc norms against the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O. No.37(5)/129/2012-13-Hos., dated 25.03.2013 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Top Sleeveless made of 100% Cotton lace fabric, overall, GSM-222+/-10%, Colour-white, Size-34, Style No.Anita Top S7	4617 Nos.	100% Cotton lace fabric, overall, GSM-222+/-10%, Colour-white (10-209), width-40" (Scallop to scallop)	0.22 Sq. meter per piece.
2.	Ladies Top Sleeveless made of 100% Cotton lace fabric, overall, GSM-222+/-10%, Colour-white, Size-32, Style No.Anita Top S7	14,487 Nos.	100% Cotton lace fabric, overall, GSM-222+/-10%, Colour-white (10-209), width-40" (Scallop to scallop)	0.23 Sq. meter per piece.
3.	Ladies Top Sleeveless made of 100% Cotton lace fabric, overall, GSM-222+/-10%, Colour-white, Size-36, Style No.Anita Top S7	1	100% Cotton lace fabric, overall, GSM-222+/-10%, Colour-white (10-209), width-40" (Scallop to scallop)	0.25 Sq. meter per piece.
4.	Ladies Top Sleeveless made of 100% Cotton lace fabric, overall, GSM-222+/-10%, Colour-white, Size-38, Style No.Anita Top S7	12,669 Nos.	100% Cotton lace fabric, overall, GSM-222+/-10%, Colour-white (10-209), width-40" (Scallop to scallop)	0.26 Sq. meter per piece.
5.	Ladies Top Sleeveless made of 100% Cotton lace fabric, overall, GSM-222+/-10%,		100% Cotton lace fabric, overall, GSM-222+/-10%, Colour-white (10-209),	0.27 Sq. meter per piece.

	Colour-white, Size-40, Style		width-40" (Scallop to scallop)	
	No.Anita Top S7			
6.	Ladies Top Sleeveless made of 100% Cotton lace fabric, overall, GSM-222+/-10%, Colour-white, Size-42, Style No.Anita Top S7	4869 Nos.	100% Cotton lace fabric, overall, GSM-222+/-10%, Colour-white (10-209), width-40" (Scallop to scallop)	0.29 Sq. meter per piece.
7.	Ladies Top Sleeveless made of 100% Cotton lace fabric, overall, GSM-222+/-10%, Colour-black, Size-32, Style No.Anita Top S7	2559 Nos.	100% Cotton lace fabric, overall, GSM-222+/-10%, Colour-black (09-090), width-40" (Scallop to scallop)	0.22 Sq. meter per piece.
8.	Ladies Top Sleeveless made of 100% Cotton lace fabric, overall, GSM-222+/-10%, Colour-black, Size-34, Style No.Anita Top S7	7135 Nos.	100% Cotton lace fabric, overall, GSM-222+/-10%, Colour-black (09-090), width-40" (Scallop to scallop)	0.23 Sq. meter per piece.
9.	Ladies Top Sleeveless made of 100% Cotton lace fabric, overall, GSM-222+/-10%, Colour-black, Size-36, Style No.Anita Top S7	8320 Nos.	100% Cotton lace fabric, overall, GSM-222+/-10%, Colour-black (09-090), width-40" (Scallop to scallop)	0.25 Sq. meter per piece.
10.	Ladies Top Sleeveless made of 100% Cotton lace fabric, overall, GSM-222+/-10%, Colour-black, Size-38, Style No.Anita Top S7	6168 Nos.	100% Cotton lace fabric, overall, GSM-222+/-10%, Colour-black (09-090), width-40" (Scallop to scallop)	0.26 Sq. meter per piece.
11.	Ladies Top Sleeveless made of 100% Cotton lace fabric,	2968 Nos.	100% Cotton lace fabric, overall, GSM-222+/-10%,	0.27 Sq. meter per

	overall, GSM-222+/-10%, Colour-black, Size-40, Style No.Anita Top S7		Colour-black (09-090), width-40" (Scallop to scallop)	piece.
12.	Ladies Top Sleeveless made of 100% Cotton lace fabric, overall, GSM-222+/-10%, Colour-black, Size-42, Style No.Anita Top S7	2559 Nos.	100% Cotton lace fabric, overall, GSM-222+/-10%, Colour-black (09-090), width-40" (Scallop to scallop)	meter per

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:2	/50/84-ALC3/2012	Party Name:	GAURAVINT	ERNATIONAL	Meet No/Da 21.03.2013	re:50/84-ALC3/20	12	Status: Approved
HQ File :01/	/84/050/00468/AM13/	RLA File :05	5/23/040/00371/2	AM13/	Lic.No/Date: 12.12.2012	0510340672		
submitted	The Committee considered in this case. Accordingly, Cerations decided to ratify the Export Product	Committee a	s per CAD/C	CAM, measure	ment chart &	t floral design		•
1.	Ladies Blouse made Polyester printed wove GSM-85+/-10%, Sty JENNY OW304WB09	en fabric,		100% Poly woven fab 85+/-10%	1	d 3675 S	Sq.	
II .	M should match in both impo			compliance of	other usual o	onditions.		

	Case No.:6/42/84-ALC3/2012	1. 1. 1. 1. 1. 1. 1. 1. 1. 1. 1. 1. 1.	Meet No/Date:50/84-ALC3/2012 21.03.2013	Status: Deferred
3	HQ File :01/84/050/00386/AM13/		Lic.No/Date:0310718052 24.12.2012	Defer Date: 11.04.2013

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the requisite comments are still awaited from Department of Chemical & Petro-Chemical, Ministry of Chemical & Fertilizers in the matter. Therefore, the Committee has decided to await the same and defer the case for re-listing on 11.04.2013.

			I	Status: Deferred
4	HQ File :01/84/050/00424/AM13/		Lic.No/Date:0410142835 23.01.2013	Defer Date: 11.04.2013

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DIPP. It was decided to await the same and defer the case for re-listing on 11.04.2013.

Case No.:1/50/84-ALC3/2012	Party Name: NASER BALI (GLOVES) PVT. LTD.	01.02.2012	Status: Approved
HQ File :01/84/050/00467/AM13/	RLA File :04/24/040/00235/AM13/	Lic.No/Date:0410143357 14.02.2013	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per justification furnished by the applicant firm and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

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S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Polyester/	5292 Nos.	Relevant fabrics (Various fabrics of	357.00 Sq.
	Polyurethane knitted		knitted Polyester/ Polyurethane/	meter
	Gloves, Golf Sports		Polyamide/Polyolefin)	
	Gloves		Relevant fabrics (94% Nylon + 6%	162.00 Sq.

	Spun)	meter
	Relevant fabrics (100% Polyurethane)	65.00 Sq.
		meter
	Relevant Cuff knitted material (88%	53.000 Kgs.
	Polyurethane + 12% Spun)	
	Packing materials, Plastic Envelop	2672 Nos.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:3/50/84-ALC3/2012	Party Name: NASER BALI (GLOVES) PVT. LTD.	Meet No/Date:50/84-ALC3/2012 21.03.2013	Status: Approved
HQ File :01/84/050/00469/AM13/		Lic.No/Date:0410143358 14.02.2013	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per justification furnished by the applicant firm and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity allowed
		Quantity		
1.	Polyester knitted	6048 Nos.	Relevant fabrics (Various fabrics of	409.00 Sq. meter
	Gloves, (Use in Golf		knitted Polyester/Polyurethane/	
	Sports)		Polyamide/Polyolefin)	
			Relevant fabrics (100% Nylon stretch	186.00 Sq. meter
			fabric)	_
			Binding tapes	3178 Meter
			Snap Fasteners	6108 Set
			Velcro tapes	183 Meter
			Packing materials, Plastic Envelop	6108 Nos.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

7		Case No.:6/50/84-ALC3/2012		Meet No/Date:50/84-ALC3/2012 21.03.2013	Status: Deferred
	,	HQ File :01/84/050/00472/AM13/	RLA File :03/95/040/00905/AM13/	Lic.No/Date:0310724439 18.02.2013	Defer Date: 18.04.2013
		Dagisian: The Committee considered	d the case as per agenda alangwith	other relevant naners and dec	ided to refer to

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 18.04.2013.

		5	Meet No/Date:50/84-ALC3/2012 21.03.2013	Status: Deferred
8	HQ File :01/84/050/00471/AM13/		Lic.No/Date:0310724931 20.02.2013	Defer Date: 18.04.2013

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 18.04.2013.

Case No.:8/50/84-ALC3/2012	1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1	Meet No/Date:50/84-ALC3/2012 21.03.2013	Status: Deferred
HQ File :01/84/050/00474/AM13/		Lic.No/Date:0310724933 20.02.2013	Defer Date: 18.04.2013

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to seek the comments of Addl. Industrial Adviser, Department of Chemical & Petro-chemical, Ministry of Chemical & Fertilisers and Textiles Commissioner, Mumbai on the proposal of applicant firm. Therefore, the Committee has decided to defer the case for re-listing on 18.04.2013.

Case No.:7/50/84-ALC3/2012	1 - 19	II I	Status: Deferred
HQ File :01/84/050/00473/AM13/	RLA File:03/95/040/00903/AM13/	Lic.No/Date:0310725365	Defer Date:

	22.02.2013 [18.04.2013	
10	ecision: The Committee considered the case as per agenda alongwith other relevant papers and decided to seek the	$ \mathbf{r} $
	omments of Addl. Industrial Adviser, Department of Chemical & Petro-chemical, Ministry of Chemical & Fertilisers ar	nd
	extiles Commissioner, Mumbai on the proposal of applicant firm. Therefore, the Committee has decided to defer the case for	or
	e-listing on 18.04.2013.	

		Party Name: STAND21 EXPORTS (INDIA) PVT LTD.	Meet No/Date:50/84-ALC3/2012 21.03.2013	Status: Deferred
1	HQ File :01/84/050/00475/AM13/			Defer Date: 18.04.2013
	Decision: The Committee considered DC(MSMF) for their examination and	1 0	1 1	

	Case No.:4/50/84-ALC3/2012	1 - 7	Meet No/Date:50/84-ALC3/2012 21.03.2013	Status: Deferred
12	HQ File :01/84/050/00470/AM13/	RLA File :34/24/040/00227/AM13/	Lic.No/Date:3410036398 14.03.2013	Defer Date: 18.04.2013
	Decision: The Committee considere	other relevant namers and ob-	sarvad that the	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the application set in this case has not been received from the applicant firm/R.A. Therefore, the Committee has decided to await the same and defer the case for re-listing on 18.04.2013.

MANUAL AGENDA CASE

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(13)

Case No.806	M/s Niyaz Apparels, Chennai	
NC 50/AM-13, dt. 21.03.2013	File No.01/84/162/317/AM-13/DES-V	
Ratification of input output norms in respect of Advance Authorization No.0410021175 dated		
14.12.2001.		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not provided CAD/CAM, measurement chart, sketch and sample of each export product in support of their proposal. Accordingly, the Committee after deliberations decided to ask the applicant firm to make available the above information/details for consideration of the proposal. The case stands for re-listing on 18.04.2013.

(14)

Case No.807	M/s Renfro India Pvt. Ltd., Pune	
NC 50/AM-13, dt. 21.03.2013	File No.01/84/50/427/AM-12/DES-V	
Re-fixation of input output Norms in respect of Advance Authorization No.3110053482 dated		
26.03.2012.		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to re-fix the ad-hoc norms against this Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity allow	red
		Quantity			
1.	Knitted socks made of Wool,	25,963	Wool yarn	21,622.000	Kgs.
	Nylon, Elastane & Polyester (Net	Kgs.		(including	8%
	weight of wool-20,020.372 Kgs.,			wastage)	
	Nylon-5667.954 Kgs., Elastane-		Nylon yarn	6121.000	Kgs.
	261.603. Kgs. & Polyester-13.069			(including	8%
	Kgs.), 17,296 Dozen.			wastage)	
			Polyester yarn	14.000	Kgs.
				(including	8%

wastage)

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(15)

Case No.808	M/s Renfro India Pvt. Ltd., Pune	
NC 50/AM-13, dt. 21.03.2013	File No.01/84/50/286/AM-13/DES-V	
Re-fixation of input output norms in respect of Advance Authorization No.3110055819 dated		
17.09.2012.		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to re-fix the ad-hoc norms against the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity allowed
		Quantity		
1.	Knitted socks made of Wool,	7342.430	Wool Yarn	4241.00 Kgs. (inclusive
	Nylon, Elastane/ Polyester (Net	Kgs.		8% wastage)
	weight of wool-3926.821 Kgs.,		Nylon Yarn	2992.00 Kgs. (inclusive
	Nylon-2770.479 Kgs., Elastane-			8% wastage)
	637.062 Kgs., Polyester-8.844		Polyester yarn	9.50 Kgs. (inclusive 8%
	Kgs.) Equivalent-74166 pair			wastage)

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(16)

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	Case No.809 M/s Gartex Insta Apparels, Bangalore					
	NC 50/AM-13, dt. 21.03.2013	File No.01/84/50/527/AM-07/DES-V				
	Ratification of input output norms in respect of Advance Authorization No.0710050295 dated					
	26.02.2007.					

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM of export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity	
		Quantity		allowed	
1.	Bromm Stick Skirt made of 100% Cotton fabric, GSM-65+/-10%, Style Name: Cotton	1872 Nos.	100% Cotton fabric, GSM-65+/-10%, specification: 60X60/ 84X72, width-56",	40,565 meter	Sq.
	tiered skirt		Meters-21715=30877 Sq.		
2.	Roll up Skirt made of 100% Cotton fabric, GSM-65+/-10%, Style Name: Cotton ladies skirt	5630 Nos.	meters & width-55", Meters-6935= 9688 Sq. meters		
3.	Roll up Skirt made of 100% Cotton fabric, GSM-65+/-10%, Style Name: Cotton ladies skirt	1112 Nos.			
4.	Roll up Skirt made of 100% Cotton fabric, GSM-65+/-10%, Style Name: Cotton ladies skirt	1156 Nos.	100% Cotton (lining) fabric, GSM-65+/-10%, specification: 90X88/ 60X60	1704 meter	Sq.
5.	Roll up Skirt made of 100% Cotton fabric, GSM-65+/-10%, Style Name: Cotton ladies skirt	400 Nos.	2.2 OZ 55/56 finish, width- 54"		
6.	Bromm Stick Skirt made of 100% Cotton fabric, GSM-65+/-10%, Style Name: Cotton tiered skirt	2022 Nos.			

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(17)

Case No.810	M/s Maharani of India, New Delhi
NC 50/AM-13, dt. 21.03.2013	File No.01/84/50/334/AM-13/DES-V

Ratification of input output norms against Advance Authorization No.0510338293 dated 05.11.2012.

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has requested to amend the description of export product and import item as per amendment sheet issued by the CLA, New Delhi. Accordingly, Committee after deliberations decided to amend the description of export product and import item and re-fix the adhoc norms against the Advance Authorization issued in this case as detailed below:

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Children skirt made of 100%	33,571	100% Poly Crinkle Print	34,000 Sq.
	Poly Crinkle Print and solid dyed	Nos.	fabric, 127x78/50Dx75D,	meter
	fabric, 127x78/ 50Dx75D,		width-55/56"	
	width-55/56" Style: Peggy		100% Poly Crinkle solid dyed	2000 Sq.
			fabric, 127x78/50Dx75D,	meter
			width-55/56"	

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(18)

Case No.811	M/s Imperial Readymade Garments India Pvt. Ltd., Chennai			
NC 50/AM-13, dt. 21.03.2013	File No.01/84/50/177/AM-11/DES-V			
Ratification of input output norms against Advance Authorization No.0410117418 dated 23.09.2010.				

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to re-fix the ad-hoc norms against the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Men's Trousers made of	4200 Nos.	98% Cotton 2% twill lycra stretch	3.18 Sq. meter
	98% Cotton 2% twill lycra		woven fabric, GSM-229+/-5%,	per piece
	stretch woven fabric, Style		width-51"	

	No.1025		100% Cotton yarn dyed dungaree fabric, GSM-144+/-5%, width-44/45"	0.77 Sq. meter per piece
			100% Cotton pocketing fabric, GSM-120+/-5%, width-57/58"	707.00 Sq. meter
2.	Ladies Trousers (Pants) made of 75% Cotton 23% Polyester 2% Spandex	14,988 Nos.	75% Cotton 23% Polyester 2% Spandex denim fabric, GSM-353+/-5%, width-57/59"	2.25 Sq. meter per piece
	denim fabric, Style No.XA SP 2011.		80% Polyester 20% Cotton T/C pocketing fabric, GSM-105+/-5%, width-57/58"	0.49 Sq. meter per piece
			Snap fasteners antique copper 281	1 No. per piece
			Antique copper rivet 9mm	4 No. per piece
3.	Men's Trousers made of 98% Cotton 2% twill lycra stretch woven fabric, Style	10,596 Nos.	98% Cotton 2% spandex reactive dyed & optical white stretch twill fabric, GSM-325+/-5%, width-53"	2.25 Sq. meter per piece
	No.XA SP 2011.		80% Polyester 20% Cotton T/C pocketing fabric, GSM-105+/-5%, width-57/58"	0.41 Sq. meter per piece
			65% Polyester 35% Cotton T/C packing fabric, GSM-105+/-5%, width-57/58"	0.41 Sq. meter per piece
			Snap fasteners Brass Tin 28L	1 No. per piece
			Brass Tin Rivet 9mm	4 No. per piece
			Snap fasteners Tin 28L	1 No. per

				piece
			Tin Rivet 9mm	4 No. per piece
4.	Women's Trousers (Pants) made of 75% Cotton 23% Polyester 2% Spandex	38,241 Nos.	75% Cotton 23% Polyester 2% Spandex stretch ring slub denim fabric, GSM-325+/-5%, width-57"	2.25 Sq. meter per piece
	stretch twill fabric, Style No. XA SP 2011.		80% Polyester 20% Cotton T/C pocketing fabric, GSM-105+/-5%, width-57/58"	0.41 Sq. meter per piece
			Snap fasteners antique copper 281	1 No. per piece
			Antique copper rivet 9mm	4 No. per piece
5.	Ladies Trousers (Pants) made of 98% Cotton 2% Spandex dyed fabric, Style No.XA SP 2011.	2328 Nos.	98% Cotton 2% spandex dyed fabric, GSM-340+/-5%, width-51" 80% Polyester 20% Cotton T/C pocketing fabric, GSM-105+/-5%,	2.25 Sq. meter per piece 0.41 Sq. meter per piece
			width-57/58" Snap fasteners Tin 28L	1 No. per piece
			Tin Rivet 9mm	4 No. per piece
6.	Ladies Trousers made of 98% Cotton 2% Spandex woven fabric, Style No.XA	,	98% Cotton 2% spandex reactive dyed & optical white stretch twill fabric, GSM-325+/-5%, width-53"	1,30,593.00 Sq. meter
	SP 2011.		80% Polyester 20% Cotton T/C pocketing fabric, GSM-105+/-5%, width-57/58"	0.41 Sq. meter per piece
			Snap fasteners antique copper 281	1 No. per

				piec	e	
			Antique copper rivet 9mm	4 piec	No.	per
			Snap fasteners Tin 28L	1 piec	No.	per
			Tin Rivet 9mm	4 piec	No.	per
7.	Ladies Trousers made of 82% Cotton 17% Polyester 1% Spandex stretch ring slub blue/ black denim	11,285 Nos.	82% Cotton 17% Polyester 1% Spandex stretch ring slub blue/ black indigo denim fabric, GSM-339+/-5%, width-55/56"		5 Sq. piece	meter
	fabric, Style No.XA SP 2011		80% Polyester 20% Cotton T/C pocketing fabric, GSM-105+/-5%, width-57/58"		9 Sq. piece	meter
			Snap Fasteners Mate Pewter 28L	1 piec	No.	per
			Mate Pewter Rivet 9mm	4 piec	No.	per
8.	Ladies Trousers (Pants) made of 77% Cotton 21% Polyester 2% Spandex	8531 Nos.	77% Cotton 21% Polyester 2% Spandex stretch dyed denim fabric, GSM-365+/-5%, width-57/59"		5 Sq. piece	meter
	stretch dyed denim fabric, Style No.XA SP 2011		80% Polyester 20% Cotton T/C pocketing fabric, GSM-105+/-5%, width-57/58"		3 Sq. piece	meter
			Snap fasteners antique copper 281	1 piec	No.	per
			Antique copper rivet 9mm	4 piec	No.	per

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(19)

Case No.812	M/s James Walker Inmarco Industries Pvt. Ltd Mumbai
NC 50/AM-13, dt. 21.03.2013	File No.01/84/50/102/AM-13/DES-V
Correction in import item against	the export product No.7 against the Advance Authorization
No.0310696800 dated 30.05.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that there was typing error in the minutes of the NC meeting No.20/AM-13 held on 23.8.2012 in this case. In the import item against the export item No.7, Nylon Yarn FC1676 has been mentioned in place of P84(Blue) yarn. The Committee, after deliberations, decided to correct the typing error and the import item against the export item No.7, P84(Blue) yarn may be read in place of Nylon Yarn FC1676.

(20)

Case No.813	M/s Raghav Export, Ludhiana			
NC 50/AM-13, dt. 21.03.2013	File No.01/(85)84/50/186/AM-12/DES-V			
Re-fixation of input output norms against Advance Authorization No.3010081930 dated 21.12.2011.				

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, the Committee after deliberations decided to re-fix the ad-hoc norms against the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/47/2012-13/Hosy., dated 04.03.2013 as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Go Go Bags made from wool and	3692 Kgs.	Wool Top	2208 Kgs.
	cotton blended yarn, containing 1450	_	_	-
	Kgs. wool and 2242 Kgs. Cotton			
2.	Baby Wrap/Swaddle made from 100%	585 Kgs.	Wool Top	982 Kgs.
	wool		_	_

3.	Sleep bag made from 100% wool	69 Kgs.	Wool Top	107 Kgs.
4.	Gown made from 100% wool.	66 Kgs.	Wool Top	104 Kgs.
5.	All-in-one made from 100% wool	44 Kgs.	Wool Top	71 Kgs.
6.	Sleepwear Gown made from 100% wool	50 Kgs.	Wool Top	76 Kgs.
7.	Sleepwear All-in-one made from 100% wool	152 Kgs.	Wool Top	240 Kgs.
8.	Sleepwear Pyjamas made from 100% wool	300 Kgs.	Wool Top	474 Kgs.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(21)

Case No.814	M/s James Walker Inmarco Industries Pvt. Ltd Mumbai	
NC 50/AM-13, dt. 21.03.2013	File No.01/84/50/107/AM-13/DES-V	
Ratification of input output Norms in respect of Advance Authorization No.0310696881 dated		
30.05.2012.		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not provided any additional information for enhancement of import item. According, the Committee did not agree with the request of the applicant firm and decided to maintain status quo in this case. However, the Committee observed that there was typing error in the minutes of the NC meeting No.20/AM-13 held on 23.8.2012 in this case. In the import item against the export item No.5, Graphite Ribbon Yarn (wire re-inforced) has been mentioned in place of Graphite Ribbon Yarn (wire re-inforced) 6711-3G. The Committee, after deliberations, decided to correct the typing error and the import item against the export item No.5, Graphite Ribbon Yarn (wire re-inforced) 6711-3G may be read in place of Graphite Ribbon Yarn (wire re-inforced).

(22)

Ì	Case No.815	M/s Chelsea Mills, Gurgaon
	NC 50/AM-13, dt. 21.03.2013	File No.01/84/171/166/AM-13/DES-V

Fixation of ad-hoc Norms in respect of Annual Advance Authorization No. 0510340469 dated 10.12.2012.

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 18.04.2013.

(23)

Case No.816	M/s J.C.T. Ltd, Phagwara	
NC 50/AM-13, dt. 21.03.2013	File No.01/84/50/270/AM-12/DES-V	
Ratification of input output norms against Advance Authorization No.3010079669 dated 17.10.2011		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has requested to enhance the quantity of import item at Srl. No.14 from 21,900 Kgs. to 24,640 Kgs. in this case. The Committee, after deliberations, decided to enhance the quantity of import item at Srl. No.14 from 21,900 Kgs. to 24,640 Kgs. in this case. (24)

Case No.817	M/s Grindwell Nortion Ltd., or M.s Grindwell Nortion
	International Ltd., Bangalore
NC 50/AM-13, dt. 21.03.2013 File No.01/84/162/499/AM-13/DES-V	
Ratification of input output norms against Advance Authorization No.07100900486 dated 30.08.2012	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DIPP for their examination and comments. It was decided to defer the case for re-listing on 18.04.2013.

(25)

Case No.818	M/s Viraj Exports Pvt. Ltd., Noida	
NC 50/AM-13, dt. 21.03.2013	File No.01/84/50/474/AM-07/DES-V	
Re-fixation of input output norms against Advance Authorization No.0510197920 dated 16.01.2007.		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to ratify the Advance Authorisation issued in this case on net to net basis with accountability clause. The word "of relevant shape & size" may be suffixed to the description of both items of import. The item of import at Srl. No.3 has not been allowed since the same appears to be capital goods and not covered under Duty Exemption Scheme.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(26)

Case No.819	M/s Surgeine Healthcare India Pvt. Ltd., New Delhi
NC 50/AM-13, dt. 21.03.2013	File No.01/84/162/511/AM-13/DES-V
Ratification of input output norms against Advance Authorization No.0510337525 dated 19.10.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has given GSM of various fabrics and sheets in wide variation like Non-woven SMMMS/SMMS/SMS spun bond fabric as 15-75, Spunlace fabric 25-150, Laminated fabric 25-130 and so on, whereas the Committee allowed 10% (+/-) variation in GSM. The total import weight of individual fabric and weight per individual export item has also not been given by the applicant firm. Due to wide variation in GSM and non-availability of weight of import and export item, it is not possible to compute the weight of the export item and requirement of quantity of import item. In view of as per written comments of DC(MSME) conveyed vide their U.O. No.37(5)/128/2012-13/Hos., dated 20.3.2013, the Committee was unable to finalise the norms and constrained to reject the case.

RLA may take suitable consequential action accordingly.
